

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) Nos. 271 & 385 of 2017

In the matter of:

Pankaj Khandelia & Anr.Appellants

Vs.

Khandelia Oil and General Mills Pvt. Ltd. & Ors.Respondents

Present:

Appellants: Mr. Shariq Reyaz, Advocate.

Respondents: Mr. Rohit Sharma, Mr. Atul Agarwal, Mr. Raunak Nayak, Mr. Yogesh Khandelia, Advocates.

ORDER

(Through Virtual Mode)

06.01.2021: Amended memo of appeal has been filed. Reply-affidavit thereto has also been filed. Cross objection has also been filed.

Mr. Shariq Reyaz, Advocate representing the Appellant seeks a short adjournment to file rejoinder to the cross objection. He is permitted to file the same within two weeks. Learned counsel for the parties may file short written submissions not exceeding three pages with compilation of relevant judgments within the same period.

List the appeals on 25th January, 2021 at 2.00 P.M.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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